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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCA/12/2016
NAME OF THE PETITIONER(S) : Roopa G Pai
NAME OF THE RESPONDENT(S) : Sterlite Industries (I) Ltd & Another
UNDER SECTION : 634A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. N.V. PRAKASH.

FOR - UDAYA SHANKAR

ASSOCIATES

N. K. BHARSAZI

Counsel for Petitioner,


For R1



ORDER

Counsel for Applicant present. PCS representing R1 and R2 present. He has filed a memo seeking adjournment on the ground that an appeal against the order in question is pending before the Hon'ble High Court and hearing thereon is fixed on 25.10.2016 for appropriate orders. Representative for R1 and R2 is directed either to seek stay against the order in question from the Hon'ble High Court or to implement the order subject to the outcome of the appeal pending. Accordingly, he is directed to report to this Bench on the next date of hearing. Put up on 15.11.2016 at 10.30 A.M.


(Ch. Mohd. Sharief Tariq)
Member (Judicial)


(K Anantha Padmanabha Swamy)
Member (Judicial)